

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

NEW DELHI

COMPANY APPEAL (AT)(INSOLVENCY) No.437 of 2020

In the matter of:

Hem Chander

Appellant

Vs

Ganesh Prasad Agarwal & Anr

Respondent

Mr. Ankit Mangla, Mr Anurag Bhatt and Mr. Ashish Makhija, Advocates for the Appellant.

Mr. Neeraj Kumar Gupta, Advocate for R2.

ORDER

18.11.2020- Learned counsel for the parties submitted that the application under Section 12A of I&B Code is pending before the Learned Adjudicating Authority but no order has been passed as yet. Now the matter is listed on 25th November, 2020 before the Tribunal. Therefore, the parties are seeking adjournment for two weeks. Prayer allowed. List the appeal on **3rd December, 2020.**

(Justice Jarat Kumar Jain)
Member (Judicial)

(Mr. Balvinder Singh)
Member (Technical)

Bm/kam